MAY 16, 1990

Export of Colr Products

9060. SHRI A. CHARLES: Will the Minister of TEXTILES be pleased to state:

(a) the total quantity and value of coir products exported during the last three years, year-wise;

(b) the targets set for coir export for the

current year; and

(c) the steps, if any, being taken by the Government to increase export of coir?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING IN-DUSTRIES (SHRI SHARAD YADAV): (a) The exports of coir and coir products during the last three years have been as under:-

	Quantity	Value
Year	(Tonnes)	(Rs. Crores)
1987-88	25148	32.20
1988-89	24979	33.32
1989-90	27246	39.59
	(Provisional)	(Provisional)

Source: Coir Board

(b) A target of Rs. 45 crores has been fixed for coir export during the year 1990-91.

(c) The various steps taken to boost coir exports from India include sending trade delegations, conducting market studies and market research, releasing advertisements in foreign trade magazines and distribution of publicity material, participation in fairs in major markets, quality improvement of coir products, thrust on more value added products and nationalisation of Minimum Export Prices.

Project cost of Pepsi Food

9061. CH. RAM PRAKASH: Will the Minister of FOOD PROCESSING INDUS-TRIES be pleased to state:

(a) whether Pepsi Food's Potato and Grain Processing unit cost is Rs. 18.5 crores

whereas a slightly larger capacity plant of Jagatjit Industries set up 4 months earlier has cost of Rs. 4.9 crores:

(b) the reasons for such a large difference; and

(c) whether any inquiry is proposed to be held in this regard, if so, the details?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING IN-DUSTRIES (SHRI SHARAD YADAV): (a) and (b). According to the information furnished by M/s. Pepsi Foods Private Limited, their potato and grains processing unit cost is Rs. 18.42 crores. In the case of Jagatjit Industries, Noida Plant, the total project cost has been indicated as Rs. 4.93 crores. Government would try to ascertain from the two companies the break-up of the cost of various components of the two projects and to the extent the information is available it will be placed on the Table of the House. (c) No such decision has been taken by Government.

Vaccination Targets in Orissa

9062. SHRI MANGARAJ MALLIK: SHRI ANADI CHARAN DAS:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have achieved the measles vaccination targets in Orissa till the end of last financial year:

(b) if so, the details of targets prescribed and achieved; district-wise in Orissa and if not, the reasons therefor;

(c) the action taken/proposed to be taken to make available measles vaccination facilities in rural Orissa; and

(d) the names of urban slums in Orissa where health posts are set up/proposed to be set up for the purpose.

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) to (d). Information is awaited from the State Government.

WHO Quiz about use of Fluoride

9063. SHRISANAT KUMAR MANDAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the attention of Government has been drawn to a WHO quiz which informs children that additional fluoride is good for teeth;

(b) if so, whether this is appropriate in India also when already fluoride content in drinking water is in excess; (c) whether the excess fluoride is the cause of a number of health problem; and

(d) if so, the reaction of Government thereon and the steps taken in this regard?

THE MINISTER OF ENERGY AND MINISTEROF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) to (d). Information is being collected and will be laid on the table of the Sabha.

Posts of Dental Surgenons in Delhi Hospitals

9064. SHRI SANAT KUMAR MANDAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of posts of Dental Surgeons both Junior and Senior in the various Central Covernment Hospitals in Delhi;

(b) whether these Doctors are liable to be transferred from one Hospital to another;

(c) if so, whether any period of stay for such doctors in one Hospital has been fixed; if so, the details thereof; and

(d). the number of these Dental Surgeons who have stayed in one Hospital for more than 5 years and the reasons for their continued stay?

THE MINISTER OF ENERGY AND MINISTEROF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) A statement is given below.

- (b) Yes, Sir.
- (c) No, Sir.

(d) 4 Dental doctors in Dr. Ram Manohar Lohia Hospital and one Lecturer in Dentistry in Lady Hardinge Medical College are staying in their respective hospital for more than 5 years. Government will evoke norms for the posting of Dental Surgeons.